crores. State Governments have already been asked to prepare Special Component Plans for the Scheduled Castes. In order that the benefits reach the beneficiaries, the quantum of Special Central Assistance to the States will be related to the Special Component Plans prepared by them; in particular the State's efforts and performance, will be taken into account while giving them the special assistance. The States have also specially been asked to formulate and implement programmes with the focus on the Scheduled Caste families: their identification, their developmental needs, the preferences of the identified beneficiaries, the location specificity of each scheme/programme and a coordinated and composite approach, ensuring all necessary linkages.

सिमेंट के उत्पादन में कमी

458. श्री कमला मिश्र मधुकर : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :]

(क) क्या वर्ष के पिछले दस महीनों के दौरान सीमेंट का उत्पादन 29 प्रतिशत तक हो गया है, ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या सरकार ने इस में हो रही कमी को रोकने के लिए कोई उपाय किये हैं; और

(घ) उक्त कमी दूर करने की दृष्टि से सरकार ने किन-किन देशों से सीमेंट का आयात करने का निर्णय किया है और इस बारे में कितनी प्रगति हुई है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) :

(क) पिछल 10 महीनों जून, 1979 से मार्च, 1980 की अवधि में पिछले वर्ष की उसी अवधि अथवा जून, 1978 से मार्च, 1979 के दौरान उत्पादन में 4.42 प्रतिशत की गिरावट आई है ।

(ख) सीमेंट के उत्पादन में गिरावट आने के मुख्य कारण विभिन्न राज्य सरकारों द्वारा लगाई गई बिजली की कटौतियां तथा सीमेंट कारखानों को कोयले का कम संभरण करना रहे हैं ।

(ग) सीमेंट उद्योग को कोयला एवं विद्युत की उपलब्धता में सुधार करने के लिये प्रयास किए जा रहे हैं ।

(घ) विगत वर्षों में, जिन प्रमुख स्रोतों से सीमेंट का आयात किया गया व यह हैं: दक्षिण कोरिया, उत्तर कोरिया, रूमानिया, पोलैंड, जापान, इण्डोनेशिया, फिलीपाइन्स, तथा वियतनाम। पिछले तीन वर्षों के दौरान किया गया आयात निम्न प्रकार है :

1977-78	3.12 लाख मी० टन
1978-79	16.55 लाख मी० टन
1979-80	15.47 लाख मी० टन

Recognition to All India State Government Employees Federation

459. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the All India State Government Employees Federation has applied for recognition of the body by the Central Government;

(b) if so, what step has been taken so far to grant recognition; and

(c) when Government propose to give recognition to the All India State Government Employees Federation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No application for recognition has been received from the All India State Government Employees Federation. The Central Government is not concerned with the recognition of any Association or Federation etc. formed by the employees of State Governments.

(b) and (c) Do not arise.

Enquiry in the service conditions of I.B.

460. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware that the Association of employees of Intelligence Bureau which consists of 75 per cent of the staff has demanded an enquiry into the service conditions of the staff in the Intelligence Bureau?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Some employees of the Intelligence Bureau have reportedly formed on association, which is not a recognised body. It is, therefore, not possible to verify whether or not the claim of association that it represents 75 per cent of staff is correct. This being an un-recognised body, official cognizance of communications received from it is not necessary.

Representation regarding Sen Raleigh Ltd.

461. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any representation regarding the affairs of Sen-Raleigh Ltd., Asansol;

(b) if so, details thereof; and

(c) steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) Representations have been received to nationalise M/s. Sen-Raleigh Limited and its ancillary companies. These units are presently under the management of the Central Government under the provisions of Section 18AA of the Industries (Development and Regulation Act, 1951. The question of determining of future status of these units is under consideration of the Government.

भारत को यूरेनियम सप्लाई करने के लिए अनुमति देने से न्यूक्लियर रेग्यूलेटरी कमीशन द्वारा इंकार किया जाना

462. श्री नन्द किशोर शर्मा :
श्री के० मालन्ना :
श्री एस० एम० कृष्ण :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अमरीकी न्यूक्लियर रेग्यूलेटरी कमीशन ने भारत को यूरेनियम की सप्लाई करने की अनुमति नहीं दी ; और यदि हां, तो भारत सरकार ने इस पर क्या प्रतिक्रिया व्यक्त की है ;

(ख) क्या भविष्य में भारत को अमरीका से यूरेनियम मिलने की संभावना है ; और

(ग) यदि हां, तो उसका पूरा ब्योरा क्या है ?

प्रधान मंत्री (श्रीमती इंदिरा गांधी) :

(क) 16 मई, 1980 को संयुक्त राज्य अमरीका न्यूक्लियर रेग्यूलेटरी कमीशन ने तारापुर परमाणु बिजलीघर को भेजे जाने वाले समृद्ध यूरेनियम और उपस्करों की खेपों को भेजने के लिए अनुमोदन करने में अपनी असमर्थता व्यक्त की और इन सभी अनिर्णीत आवेदनों को अमरीकी राष्ट्रपति के पास उनके निर्णय के लिए भेज दिया । अमरीकी राष्ट्रपति ने इन खेपों को भेजने के लिए अनुमोदन करने का इरादा व्यक्त किया है । अमरीका के वर्तमान आंतरिक कानून के अंतर्गत इस प्रकार के निर्यात के अनुमोदन के संबंध में राष्ट्रपति के निर्णय पर वहां की कांग्रेस द्वारा पुनः विचार किया जाना है । हम इससे सम्बन्धित आगे के परिणामों की प्रतीक्षा कर रहे हैं ।

(ख) और (ग) भारत सरकार अमरीकी सरकार से इस उद्देश्य से लगातार संपर्क बनाए हुए है कि तारापुर परमाणु बिजलीघर के लिए ईंधन और उपस्करों की सप्लाई 1963 के सहकार करार की पूरी अवधि तक तथा उस करार के उपबंधों के अनुसार समय पर होती रहे ।

Persons arrested for Espionage

463. SHRI CHIRANJI LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested and prosecuted for espionage activities from 1977 uptil now; and

(b) how many out of them were foreigners?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Information is being collected and will be laid on the Table of the House.